

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-359/2017 in
OA-2716/2016**

New Delhi, this the 18th day of September, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sandeep,
Aged about 32 years,
S/o Sh. Hansraj,
R/o H.No. 501, Pana Maan,
Village prahladpur, Delhi-110042. Petitioner

(through Sh. Ajesh Luthra)

Versus

1. Dr. M.M. Kutty,
Chief Secretary,
Govt. of NCT of Delhi,
A-Wing, 5th Floor, Delhi Secretariat,
IP Estate, New Delhi-110002.
2. Sh. Rajesh Arora,
Secretary
Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi
FC-18, Institutional Area,
Karkardooma Delhi-110092.
3. Dr. G.C. Misra,
Director,
Delhi Fire Service,
(GNCT of Delhi) DFS Hdqrs,
Connaught Place, New Delhi. Respondents

(through Ms. Sangita Rai with Sh. Pradeep Singh Tomar)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, proxy counsel for the respondents has produced an order dated 18.07.2017 of the respondents along with which is

attached a copy of Medical Examination of the petitioner conducted by the Medical Board showing his chest with expansion as 94-97.5 cm.

2. In view of the aforesaid, we are satisfied that the order of the Tribunal has been substantially complied with. Accordingly, we close this CP and discharge the notices issued to the respondents. For any surviving grievances, the applicant may take action in accordance with law.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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